

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:441
ANSWERED ON:25.02.2015
ILLEGAL INTERNET TELEPHONY
Patil Shri Kapil Moreshwar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether certain telecom companies including foreign companies are providing telecom services particularly the internet telephony in an illegal manner in the country;
- (b) if so, the details thereof along with the names of such companies;
- (c) whether the Government has received any complaints in this regard;
- (d) if so, the details thereof; and
- (e) the action taken or being taken by the Government in this regard?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (e) Madam, Cases of illegal telecom setups by certain telecom companies/ individuals were detected, wherein the calls were routed bypassing established network of licensed telecom service providers and making illegal use of internet connectivity through Voice over Internet Protocol (VOIP). The details of such cases detected during last 3 years i.e. 2012, 2013, 2014 & current year (up to January 2015) along with name of companies, source of information/complaints and action taken by Telecom Enforcement, Resource and Monitoring (TERM) Cells of Department of Telecommunications are attached as Annexure.